

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Division Bench)**

**Item No.-510**

IB-657/ND/2021

IA-5514/2024, IA-5880/2024, IA-88/2025, IA-4133/2024, IA-2127/2025

**IN THE MATTER OF:**

Manish Aneja & Ors.

...**Applicant**

**Vs.**

Revital Reality Pvt. Ltd.

.....**Respondent**

**SECTION**

U/s 7 IBC

**Order delivered on 12.08.2025**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,**  
**HON'BLE MEMBER (JUDICIAL)**

**Ms. ANU JAGMOHAN SINGH,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Arvind Nayar, Sr. Adv. Mr. Abhishek Anand, Mr. Hardeep Sachdeva, Mr. Abhyudai Singh, Ms Gauri Rishi, Mr. Mukund Rawat, Ms Srishti Juneja, Ms. Swati Sharma, Mr. Akshay Joshi, Ms Yamini Sharma, Adv. in IA-5514/2024  
Mr. Kaushik Mishra, Mr. Shailesh K. Rajora, Adv. in IA-2127/2025  
Mr. Shlok Chandra, Mr. Parikshit Singh Bhati, Adv. in IA-5880/2024  
For the Respondent : Mr. Ishan Dewan, Mr. V. Siddharth, Adv.  
For the RP : Mr. Rishabh Jain, Adv.

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

**IA-5514/2024:-**

Ld. Sr. Counsel on behalf of Applicant and Ld. Counsel on behalf of Resolution Professional are present. Both the Ld. Counsels submitted that in terms of order dated 07.07.2025, they have filed their written submissions which are now available on the e-portal. Order in this matter is **reserved**.

**IA-4133/2024:-**

This is an application filed by the Resolution Professional under Section 19 (2) of the IBC, 2016 seeking co-operation from the Suspended Directors of the Corporate Debtor. Ld. Counsel on behalf of Resolution Professional is present and submitted that they are in urgent need of such documents and co-operation from the Suspended Directors. Mr. V. Siddharth, Ld. Counsel on behalf of Respondent appeared and submitted during the pendency of this application, some of documents as required by the RP have already been provided to him. Ld. Counsel on behalf of RP submitted that documents referred in Para 16 has not been provided. Ld. Counsel on behalf of Respondent submitted that within a period of 2 weeks, they will provide all the documents available with them to the RP and will inform on the next date of hearing about the said compliance. In view of this, list this application on **23.09.2025**.

List all other IAs on **23.09.2025**.

**Sd/-**  
**(ANU JAGMOHAN SINGH)**  
**MEMBER (T)**

**Sd/-**  
**(MAHENDRA KHANDELWAL)**  
**MEMBER (J)**